

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2784
ANSWERED ON:12.12.2011
AMENDMENT IN UNCRPD
Agarwal Shri Jai Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether India has signed the United Nations Convention on Rights of Persons with Disabilities (UNCRPD)
- (b) if so, whether the Government is contemplating amendments in various laws in compliance with UNCRPD; and
- (c) if so, the details of amendments proposed thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) Yes, Sir.

(b) & (c) A Committee was set up on 30.04.2010 consisting of experts in disability sector, representatives of various stakeholders including Central Ministries, State Governments, Non-Governmental Organizations etc. to study various suggestions received on the proposed amendment to the existing Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PwD) Act, 1995 and to prepare a draft new legislation aligning it with the United Nations Convention on the Rights of Persons with Disabilities (UNCRPD) to replace the existing Act. The Committee has submitted the draft legislation on 30.06.2011 which is under consideration.